

THE HIGH COURT OF KERALA

A6- 12988/2019

Kochi : 682 031
Dated : 05.09.2019

OFFICIAL MEMORANDUM

Sub:- Deputation to various posts in the office of the Kerala Lok Ayukta, Thiruvananthapuram – willingness called for - reg.

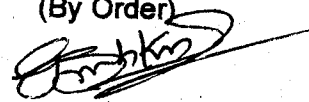
- Ref:- 1. Letter No.303/LA/A1/2019 dated 19.08.2019 issued by the Registrar, Kerala Lok Ayukta, Thiruvananthapuram.
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011.

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It has been decided to call for willingness from the eligible members of the High Court Service, who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the undermentioned posts on deputation basis in the office of the Kerala Lok Ayukta, Thiruvananthapuram ;

Sl. No.	Post	Scale of Pay
1.	Assistant	₹ 26,500-56,700
2.	Driver	₹ 18,000-41,500

Willing and qualified hands in the High Court service may submit their willingness and bio-data, in the prescribed format available in the 'A' Section on or before 18.09.2019 to the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

The Assistant Registrar in charge of Chauffeurs High Court.

The Section Officer in charge of Chauffeurs, High Court.

All Section Heads , High Court

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

The Head Chauffeur, High Court.

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.

(They shall bring the content of this O.M. to the notice of the officials working under them.